

as a result of the proposed discussion, the existing Rules will have to be amended in consultation with the Union Public Service Commission. It is not, therefore, possible to state at this stage, with any degree of accuracy, as to how soon the Rules would be amended.

Firings in Orissa during Communal Disturbance

8047. SHRI ARJUN SETHI: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether there had been firing during the last communal disturbance in Orissa, at Khurda Road and Jaleswar Railway Stations of South Eastern Railway;

(b) if so, the reasons for such firings; and

(c) the nature of casualties and whether any compensation has been paid to the families of the victims?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). According to the information received from the Government of Orissa, a mob of about 2000 persons are alleged to have gathered at the Khurda Road Railway Station at the time of the arrival of 7 Down Puri-Howrah Express. They were determined not to allow the train to proceed further. The mob attacked the train and attempted to break doors and windows of compartments with a view to enter into the compartments and cause injury to passengers. The civil and police authorities tried to dissuade the mob from resorting to violence. In spite of the promulgation of the prohibitory orders under section 144 Cr. P. C. the mob continued to persist in violence. In order to bring the situation under control the police resorted to tear gas and lathi-charge. But this too did not have any effect and the mob resorted to heavy stone pelting. A number of civil and police personnel were injured. When the mob did not desist from

violence in spite of repeated warnings the police had to open fire to bring the situation under control, as a result of which one person was killed and four persons were injured.

2. At the Jaleswar Railway Station, it has been reported that the police did not resort to firing. The firing is reported to have been done by some outsiders who were present at the Railway Station. Three persons are reported to have sustained injuries as a result of such firing. The matter is under investigation by the State Government.

3. Since at the Khurda Road Railway Station the Police had to resort to firing in order to disperse a violent unlawful assembly, the question of payment of any *ex-gratia* relief does not arise. The facts regarding payment of such relief to the victims of the incident at Jaleswar are being ascertained.

Teachers and Demonstrators Detained Under M.I.S.A.

8048. SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state how many teachers and demonstrators in colleges under U.G.C. scheme have been detained under M.I.S.A. throughout India with State-wise breakup?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): According to information received from the concerned State Governments 2 lecturers and 1 teacher in Andhra Pradesh, 7 college teachers and 10 school teachers in Assam, and 1 University lecturer each in Punjab and Uttar Pradesh, were detained under the MIS Act, 1971 during the period of one year ending on the 31st March, 1973. None of these persons are now under detention. Information is awaited from the State Governments of Mysore, Tripura and West Bengal, and the Delhi Administration. No such arrests have been reported from the

remaining State Governments/Union Territory Administrations during the relevant period

Areas Benefitted by the Rajasthan Atomic Power Project

8049 SHRI LALJI BHAI Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to Unstarred Question No 4044 on 30th August 1972 regarding Rajasthan Atomic Power Project and state the parts of Rajasthan which have been benefited after starting of 1st unit of 200 MW Rajasthan Atomic Power Station on the 11th August 1972?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRI MATI INDIRA GANDHI) The first unit of the Rajasthan Atomic Power Project, which attained criticality on August 11 1972 was synchronised to the grid on November 30, 1972. It has since been producing power intermittently at levels upto 60 MWe. The various commissioning tests are presently under progress and the full power of 200 MWe is expected towards the second half of 1973. Power generated by this unit is being made available for the present to the Rajasthan State Electricity Board who are responsible for its distribution within the State.

Self-Employment of Farm Labour in Maharashtra

8050 SHRI YAMUNA PRASAD MANDAL Will the Minister of PLANNING be pleased to state

(a) whether Central Government have received a self-employment

scheme for farm labour from Maharashtra Government, and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) No, Sir

(b) Does not arise

Chinese Aid for Separatist Nagas

8051 SHRI S N MISRA
SHRI M M JOSHI

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have seen press reports appearing in the Soviet political weekly "New Times" regarding the separatist Nagas going to China for being armed and trained,

(b) whether the weekly also wrote of the reported visits to border areas of some American citizens and renewed activities of subversive and separatist group in Nagaland, and

(c) if so the reaction of Government of India thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (c) Government have seen the press report. In this connection, a reference is also invited to answers furnished to Unstarred Questions No 1419 on 9th August 1972, No 5087 on 20th December, 1972, No 5001 on 28th March, 1973 and No 5973 on 4th April 1973. Government do not have any reliable information about separatist Nagas recently going to China. No US national had been detained for violating orders regarding entry into the restricted area of Darjeeling. The Government of Nagaland are maintaining utmost vigilance to prevent any hostile activity.